

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 23966/2016
WITH PRAYER FOR INTERIM RELIEF

SYNDICATE BANK

PETITIONER

VERSUS

PHOOL KUMARI

RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 30.09.2016, when the Court was pleased to pass the following order:

**“Rejoinder affidavit be filed within two weeks.
Stand over to 17.10.2016.”**

It is submitted that pursuant to order quoted above, counsel for the petitioner has on 07.10.2016 filed rejoinder affidavit. Copy of the same is circulated to the Hon'ble Court.

Service is complete.

The matter above-mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 7th day of October, 2016.

ASSISTANT REGISTRAR

Copy to: Mr. Puneet Taneja, Adv.
Ms. Manju Sharma Jetley, Adv.
Dr. Ashutosh Garg, Adv.

ASSISTANT REGISTRAR